

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 118  
(IB)-190(PB)/2019

**IN THE MATTER OF:**

Edelweiss Asset Reconstruction Company Pvt Ltd ... Applicant/Petitioner  
Vs  
Sachet Infrastructure Pvt Ltd. ... Respondent

**Order under Section 7 of Insolvency & Bankruptcy Code, 2016, CIRP.**

**Order delivered on 22.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**


**PRESENT:**


For the RP

: Mr. Sanjay Bhatt, Ms. Niharika Sharma,  
Mr. Rahul Mendiratta, Ms. Sana Kamra, Advs.

**ORDER**

List on 03.02.2021.

  
(B.S.V PRAKASH KUMAR)  
ACTG. PRESIDENT

  
(HEMANT KUMAR SARANGI)  
MEMBER (TECHNICAL)